



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/768/2018
NAME OF THE PETITIONER(S) : BANK OF INDIA
NAME OF THE RESPONDENT(S) : PADMAADEVI SUGARS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S.SATHIYANARAYANAN Counsel for petitioner 
2. K-naw than Kumar
Athibar Vijay For Respondent 

ORDER

Counsel for Petitioner/Financial Creditor present and he is ready to make submissions. Counsel for Respondent/Corporate Debtor present and prayed time for filing counter and also stated that they are trying to settle the matter between the parties. At request of both sides, time is enlarged finally for making further submissions in this regard. Put up on 20.08.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)